

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH, LUCKNOW

Original Application No. 366 of 1992.

this day of 23rd, November, 1995.

HON'BLE MR. V.K. SETH, MEMBER ADMINISTRATIVE

HON'BLE DR. R.K. SAXENA, MEMBER JUDICIAL

Chandra Kumar Butpori,  
aged about 47 years, Son of Late,  
Sri. Suraj Prakesh Butpori,  
resident of House No. 394/23,  
Kashmiri Mohalla,  
Lucknow.

... Applicant.

By Advocate:- Sri. K.K. Butpori.

Versus.

Director General, Council of,  
Scientific and Industrial Research,  
Rafi Marg,  
New Delhi.

2. Director, Central Drug Research,  
Institute, Chattar Manzil Palace,  
Lucknow.

3. Dr. B.N. Dhawan, aged about 59 years,  
8 months, Director, Central Drug Research,  
Institute, Chattar Manzil Palace,  
Lucknow.

4. Sri. V.P. Bakshi, aged about 57 years,  
Senior Controller of Administration,  
Central Drug Research Institute, Chattar,  
Manzil Palace,  
Lucknow.

... Respondents.

By Advocate:- Sri. H.H. Saran.

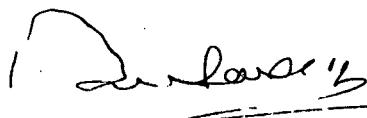
ORDER (Oral)

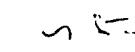
By Hon'ble Mr. V.K. Seth, Member (A).

Sri. K.K. Butpori, learned counsel for the applicant. Sri. H.H. Saran, learned counsel for the respondents. The learned counsel for the applicant prays for permission to withdraw this Original Application No.366 of 1992 with liberty to file a fresh O.A. is so advised. We order accordingly.

2.

No order as to costs.

  
MEMBER (J)

  
MEMBER (A)

Dated: -23.11.1995.

Lucknow.

Amit..